

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,  
ALLAHABAD.

DATED: THIS THE 19TH DAY OF MARCH, 1999.

Coram:- Hon'ble Mr. S. Dayal, Member (A.)

Hon'ble Mr. S.K. Agarwal, Member (J.)

ORIGINAL APPLICATION NO. 163 OF 1993.

S.B. Srivastava son of Sri Guru Charan Lal  
Srivastava, R/O 127/1-W-1 Block Saket Nagar, Kanpur  
City-14.

Counsel for the applicant:- Sri N.L. Srivastava, Adv.

... Applicant.

Versus

1. Union of India through Secretary, Ministry of  
Communication, New Delhi.  
2. Director, Vigilence,  
Government of India, Ministry of Communication  
Department of Post Dak Bhawan, Sansad Marg,  
New Delhi.

Counsel for the respondents:- Sri C.S. Singh, Adv.

... Respondents.

ORDER

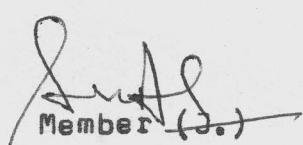
( By Hon'ble Mr. S. Dayal, Member (A.)

 This Original Application was filed for  
seeking a direction to the respondent No.2 to  
pass final order in the disciplinary proceedings

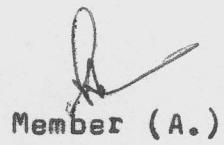
started on the basis of chargesheet dated 15.10.86.

2. Counter was filed in this case and the enquiry had not been finalized till time counter was filed. Learned counsel for the applicant mentions that the final orders have since been passed in this case in the said enquiry proceedings and therefore the D.A. has become infructuous.

No order as to costs.



Member (D.)



Member (A.)

Nafes.